

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6380
ANSWERED ON:15.05.2012
IMPLEMENTATION OF AGRICULTURAL SCHEMES
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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether some States have sought more flexibility in implementation of various National Agriculture Development schemes under the Rashtriya Krishi Vikas Yojana and the National Food Security Mission for development of the agriculture sector;
- (b) if so, the details of the measures taken by the Union Government in this regard; and
- (c) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (c): Under Rashtriya Krishi Vikas Yojana (RKVY), States enjoy full flexibility to select, plan, approve and execute interventions in the agriculture and allied sectors as per their priorities and agro-climatic requirements. Projects under RKVY are approved by the State Level Sanctioning Committees headed by the Chief Secretaries of respective States. Under NFSM States enjoy flexibility to choose components within the State's allocations; further the States have flexibility to choose site-specific interventions as per local requirements upto 10% of allocation.